

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF BONA VITA TECHNOLOGIES
PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	BONA VITA TECHNOLOGIES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	17.06.2015
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	RoC-Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900DL2015PTC281687
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	REGISTERED OFFICE: B-36, Pusa Road, New Delhi-110005 PRINCIPAL OFFICE: 19 th Floor- Tower A,B,C, Building No. 5, DLF Cyber City, DLF Phase III Gurugram, Haryana-122002
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	07.02.2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Abhishek Anand, E-103, LGF, Greater Kailash Enclave-1, New Delhi-110048 irpepoch@gmail.com, IBBI/IPA- 002/IP-N00038/2016-2017/10077, Mob: 9899000168
8.	LAST DATE FOR SUBMISSION OF CLAIMS	09.03.2020

Notice is hereby given that the **BONA VITA TECHNOLOGIES PRIVATE LIMITED** has commenced voluntary liquidation on 07.02.2020.

The stakeholders of **BONA VITA TECHNOLOGIES PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 09.03.2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties. Name and

Signature of the Liquidator: Abhishek Anand
Date and Place: 11.02.2020

